

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1794
ANSWERED ON:12.12.2003
CASES OF IRREGULARITIES
JASWANT SINGH YADAV

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of complaints received by the vigilance department of the Ministry of Consumer Affairs, Food and Public Distribution regarding corruption, dishonesty and having property disproportionate to known sources of income by civil servants during the last three years and current year till date alongwith the number of actual cases detected;
- (b) whether the vigilance department has itself taken action against the guilty employees; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI S. MAHARIA)

(a), (b) & (c) : The complaints received in the Vigilance Division of the Ministry are examined and wherever required the matter is referred to the concerned disciplinary authority to initiate departmental action against the delinquent officers. 21 complaints relating to corruption, dishonesty and having property disproportionate to known sources of income by civil servants during the year 2000 to 2003 (till date) were received in the Vigilance Division of the Ministry. Allegations relating to 5 complaints out of 21 received during the said period have been, prima-facie, established.